

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar Vigilance at Srinagar)

No: 305/Rv Date: 29-09-2018

Subject: Nomination of Lawyers for State Level Mediation Training Workshop for Judges and Lawyers to be held from 5th to 7th October, 2018 at SKICC Srinagar.

ORDER

The Lawyers (as per Annexure-A) are hereby nominated for attending the State Level Mediation Training Workshop for Judges and Lawyers to be held from 5th to 7th October, 2018 at SKICC, Srinagar. The Pr. District and Sessions Judges to inform the Lawyers nominated of their respective districts for the Workshop and convey confirmation of their participation. The arrangements for their accommodation and transport have been made. The participants shall report at the venue on 5th October, 2018 at 8.30 a.m.

By order


(Puneet Gupta) 29/9/18
Registrar Vigilance

No: 306-413/Rv Dated: 29-09-2018

Copy to the: -

1. Registrar General, High Court of J&K, at Srinagar, for information.
2. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K.
3. Sh. Abdul Rashid Malik, Director J&K State Judicial Academy, Srinagar.
4. Sh. Yash Paul Bourney, Member Secretary J&K State Legal Services Authority.
5. Secretary to Hon'ble Mr. Justice Tashi Rabstan, High Court of J&K.
6. Secretary to Hon'ble Mr. Justice M.K. Hanjura, High Court of J&K.
.....for information of their Lordships.
7. All Pr. District and Sessions Judges of the State with the request to inform the participants of their respective districts of their nomination for the Workshop.
8. CPC, High Court of J&K, for uploading on the official website of the High Court.
9. Sh/ _____
.....for information.
10. Concerned file.


Registrar Vigilance
29/9/18

(Annexure-A)

S.No	Name of the Lawyers
1	Sh. Jaffar Ahmed Rather, Advocate, District Anantnag.
2	Sh. Fayaz Ahmad Sodagar, Advocate, District Anantnag.
3	Ms. Romana Yousuf, Advocate, District Anantnag.
4	Ms. Shahjeena Gulzar, Advocate, District Anantnag.
5	Sh. Feroz Ahmad Sofi, Advocate, District Bandipora
6	Sh. Sameer Ahmad Khan, Advocate, District Bandipora
7	Sh. Habibullah Bhat, Advocate, District Baramulla
8	Ms. Muzamil Hamid, Advocate, District Baramulla
9	Ms. Veena Kour, Advocate, District Baramulla
10	Ms. Neelofar Masood, Advocate, District Baramulla
11	Sh. Ghulam Mohammad Banday, Advocate, District Budgam
12	Sh. Noor Mohammad Dar, Advocate, District Budgam
13	Ms. Shaishita Wani, Advocate, District Budgam
14	Sh. Chander Kant Gupta, Advocate, District Doda
15	Sh. Abdul Wahid Advocate, District Doda
16	Sh. Raja Jaffar, Advocate, District Doda
17	Sh. Sajad Hyder Salati, Advocate, District Ganderbal
18	Mrs. Sumeena, Advocate, District Ganderbal
19	Sh. K. B. Kaw, Advocate, District Jammu
20	Sh. R. K. Kachroo, Advocate, District Jammu.
21	Ms. Anita Tikoo, Advocate, District Jammu.
22	Ms. Seema Anand, Advocate, District Jammu.
23	Ms. Neena Mishra, Advocate, District Jammu.
24	Ms. Rashmi Bajaj, Advocate, District Jammu.
25	Sh. Haji Ghulam Murtaza, Sr. Advocate, District Kargil
26	Sh. Kacho Manzoor Ali Khan, Public Prosecutor, District Kargil
27	Sh. Khadim Hussain, Advocate, District Kargil
28	Sh. Talib Hussain, Advocate, District Kargil
29	Sh. Chuni Lal Rasotra, Advocate, District Kathua
30	Sat Pal Sharma, Advocate, District Kathua
31	Smt. Neelam Sharma, Advocate, District Kathua
32	Sh. Balbir Singh, Advocate, District Kathua
33	Sh. O. P. Parihar, Advocate, District Kishtwar
34	Sh. M. H. Waza, Advocate, District Kishtwar
35	Sh. Manzoor Ahmad Bhat, Advocate, District Kulgam
36	Sh. M. Y. Rather, Advocate, District Kulgam
37	Ms. Arsalan Mubarak, Advocate, District Kulgam
38	Ms. Saima Sajad, Advocate, District Kulgam
39	Ms. Qurat, Advocate, District Kulgam
40	Sh. Abdul Rashid Mirchal, Advocate, District Kupwara
41	Sh. Ghulam Mohammad Bhat, Advocate, District Kupwara
42	Dr. Tundup Tsewang, retd. Veterinary Surgeon Leh, District Leh
43	Ms. Thinles Angmo, Advocate, District Leh
44	Sh. Namgial Wangchuk, Advocate, District Leh
45	Sh. Gonbo Stobdan, Advocate, District Leh
46	Ms. Sonam Palzes, Advocate, District Leh
47	Ms. Deachen Angmo, Advocate, District Leh

48	Ms. Eshay Lamoo, Advocate, District Leh
49	Ms. Kunzang Chorol, Advocate, District Leh
50	Sh. Ch. Lal Hussain Mushtaq, Advocate, District Poonch
51	Sh. Taj Hussain Shah, Advocate, District Poonch
52	Sh. Ab. Rashid Thoker, Advocate, District Pulwama
53	Sh. Feroz Ahmad Mir, Advocate, District Pulwama
54	Ms. Waheeda Anjum, Advocate, District Pulwama
55	Sh. K. M. Bhat, Advocate, District Rajouri
56	Sh. Sanjay Sharma, Advocate, District Rajouri
57	Sh. A. R. Mushtaq Advocate, District Ramban
58	Sh. G. N. Manhas, Advocate, District Ramban
59	Sh.M. S. Mir, Advocate, District Reasi
60	Sh. D. K. Kapoor, Advocate, District Reasi
61	Sh. Sunil Sharma, Advocate, District Reasi
61	Sh. S.S. Sambyal, Advocate, District Samba
63	Sh. S.K. Khanmotra, Advocate, District Samba
64	Sh. Molvi Shabir Ahmad, Advocate, District Shopian
65	Ms. Sumaya Khalik Advocate, District Shopian
66	Ms. Suffiya Mudasir, Advocate, District Srinagar
67	Ms. Suffiya Muzamil, Advocate, District Srinagar
68	Sh. Abdul Aziz Teeli Advocate, District Srinagar
69	Sh. Mohammad Yousuf Dar, Advocate, District Srinagar
70	Sh. Umar Farooq, Advocate, District Srinagar
71	Ms. Nuzhat Nisa Koul, Advocate, District Srinagar
72	Ms. Shehnaz Raheem, Advocate, District Srinagar
73	Ms. Zeenat Nazir, Advocate, District Srinagar
74	Ms. Sabeena Naveed, Advocate, District Srinagar
75	Ms. Asma Rashid, Advocate, District Srinagar
76	Sh. Muzaffar Nabi Lone, Advocate, (Retainer Lawyer HCLSC, Srinagar)
77	Sh. Rajesh Gupta, Advocate, District Udhampur
78	Mrs. Vijay Lakshmi, Advocate, District Udhampur
79	Mrs. Shallu Khajuria, Advocate, District Udhampur